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Title: Reported construction of 'Bagalatti Dam on Bahuda river by Orissa Government.

SHRI KINJARAPU YERRANNAIDU (SRIKAKULAM): Mr. Chairman Sir, the river Bahuda caters to the needs of the people of both Orissa and Andhra Pradesh for irrigation and drinking water purposes. On Bahuda river, there is an existing Ayacut Baglatti Dam. About 20 years back, the Orissa Government has constructed this dam to cater to the needs of the people of Orissa.

In the year 1975, the then Chief Minister of Orissa, Shri Nilamani Routroy and Dr. M. Chenna Reddy, the then Chief Minister of Andhra Pradesh entered into an agreement to construct the dam and to release 1.5 TMC of water from the dam to Andhra Pradesh. Entire water caters to the needs of my parliamentary constituency.

Since last 20 years, we are not getting that 1.5 TMC of water from Baglatti Dam. Meanwhile, recently, the Orissa Government has decided to raise the height of the dam by nine more metres. If, with the existing height of the dam, we are not getting the water, what will happen if they increase the height of the dam by nine more metres? They are also contemplating to raise it by another five feet over that. If this happens, the height of the dam will go up to 109 metres.

So, I would request the Government of India and the CWC to kindly intervene in the matter and see that the Government of Orissa is contacted over phone so that further execution of work is stopped till such time the technical personnel of both the States visited the spot and come to a right conclusion about the height of the dam. Otherwise, people may not get water for irrigation and drinking purposes from Bahuda Ayacut which is providing water to 24,000 acres of land and also to nearly 95 villages. They will have irreparable loss. The Government of India should intervene and ask both the Governments to send technical teams. If there is a consensus, then we have no objection, but till such time the work should be stopped...*(Interruptions)*

SHRI K. FRANCIS GEORGE (IDUKKI): Sir, same is the case with...*(Interruptions)*

MR. CHAIRMAN : That will not go on record.

*(Interruptions) \**

MR. CHAIRMAN: I will call you. Please be seated.

*...(Interruptions)*

MR. CHAIRMAN: No. Only Shrimati Sujatha's submission will go on record and nothing else.

*(Interruptions) \**

MR. CHAIRMAN : I am sitting here specially to accommodate you. If you do not cooperate, I will have to stop it.

Shrimati C.S. Sujatha.

*...(Interruptions)*

MR. CHAIRMAN: Nothing will go on record. Shri Yerrannaaidu has completed his mention and now Shrimati C.S. Sujatha can speak.

*(Interruptions) \**